

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:634

ANSWERED ON:09.12.2013

BAN ON SPORTSPERSONS

Dhruvanarayana Shri R. ;Rane Dr. Nilesh Narayan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Board of Control for Cricket in India has imposed life ban on some sportspersons;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government is considering to ban Indian Premier League due to recent happenings of betting and spot fixing; and
- (d) if so, the details thereof along with the steps taken by the Government to save sports including cricket from such incidents?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) Yes, Madam.

(b) In the Year 2000, there were some allegations of Match Fixing against some cricketers. Based on the investigations carried out in this regard, the Board of Control for Cricket in India (BCCI) had banned Mohd Azharuddin and Ajay Sharma for life.

Thereafter, BCCI imposed Life ban on T.P. Sudhindra, based on the investigations carried out in view of a sting Operation by a Television Channel in 2012.

Further, as per reports, BCCI has imposed life bans on Pace Bowler S. Sreesanth and spinner Ankeet Chavan for being involved in the IPL spot-fixing scam in 2013.

(c) Indian Premier League (IPL) involves city teams managed by private entities. Ministry of Youth Affairs & Sports does not deal with IPL because the national team does not participate in the IPL tournaments.

(d) The Government has felt the need to enact a standalone legislation to further strengthen the legal provisions to prevent and combat sporting frauds, affecting the integrity of sports and fair play like match-fixing, deliberate under performance, etc.

Accordingly, the Government has formulated a draft legislation named "The Prevention of Sporting Fraud Bill, 2013" and the same has been placed on the website of the Ministry and has also been circulated to various stake-holders for seeking the comments of public and various stake-holders.